



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu.

NOTIFICATION
Srinagar the 30th May, 2019

SRO:-**389** Whereas on 07.06.2018, Police Station Kulgam reliably came to know that one self styled commander of LeT namely Shakoor Ahmad Dar @ Abu Bakar is active in the jurisdiction of P/S Kulgam who is planning to snatch the weapons from security forces/Police. The said commander has organised a group of members namely: 1.-Sheeraz Ahmad Shargojri S/O Mohd Shaban 2. Adil Nazir Wagay S/O Nazir Ahmad Wagay 3. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Kulgam headed by Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chennigam. The said group has been assigned with a task to make discreet identification of the guard posts/Naka's in order to snatch the weapon easily from security force/Police etc;and

2. Whereas, a case FIR No.98/2018 U/S 13(2) 18,39 UAP Act,1967 at Police Station Kulgam was registered and investigation was set into motion;and

3. Whereas. during the course of investigation and as per the evidences collected, it has been found that the accused persons namely 01. Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chennigam Frisal 02. Sheeraz Ahmad Shargojri S/O Mohd Shaban Shergojri R/o Chambgund Pahloo 03. Adil Nazir Wagay S/O Nazir Ahmad wagay R/O Chambgund Pahloo 04. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Phaloo 05. Shakoor Ahmad Dar @ Abu bakar S/O Mohammad Munawar R/O Sopat have been found involved for the commision of offences U/S 13 (2) 18,39 UAPA;and

4. Whereas, on the basis of the material collected during the course of investigation and the statement of witnesses recorded by the investgating agency prima-facie established a case punishable u/s 13,18.39 UAPA Act against five accused persons namely 01. Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chenigam Frisal 02. Sheeraz Ahmad Shargojri S/O Mohd Shaban Shergojri R/o Chambgund Pahloo 03. Adil Nazir Wagay S/O Nazir Ahmad wagay R/O Chambgund Pahloo 04. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Phaloo 05. Shakoor Ahmad Dar @ Abu bakar S/O Mohammad Munawar R/O Sopat and investigation of case has been concluded as proved. It is further submitted that accused No.05 Shakoor Ahmad Dar @ Abu Bakar S/o Mohammad Munawar R/o Sopat has been killed in a encounter at Chidder Kulgam on 24.06.2018 as per copy of FIR placed on record;and

5. Whereas, the Authority appointed by the State Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, has independently scrutinized the Case Diary file and all the other relevant documents relating to the case and has come to a definite conclusion that this is a fit case for accord of prosecution sanction against the said accused persons; and

6. Whereas, after perusing the Case Diary, the relevant documents and also taking into consideration the observations/views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government is of the view that there is sufficient material and evidence available against the accused persons for their prosecution under the aforesaid provisions of law.

7. Now, therefore, in exercise of powers conferred by sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government hereby accords sanction for launching prosecution against the accused persons namely 01. Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chenigam Frisal 02. Sheeraz Ahmad Shargojri S/O Mohd Shaban Shergojri R/o Chamgund Pahloo 03. Adil Nazir Wagay S/O Nazir Ahmad wagay R/O Chamgund Pahloo 04. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Phaloo for commission of offences punishable U/S 13(2), 18 & 39 ULA(P)Act, 1967 in case FIR No. 98/2018 of Police Station Kulgam.

By order of the Government of Jammu & Kashmir.

Sd/-

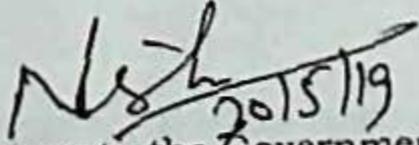
Principal Secretary to the Government
Home Department

Dated: 30.05.2019

No. Home/Pros/83 /2018

Copy to:-

1. Director General of Police, J&K, Jammu. This has reference to his letter No(s) Legal/Sanc-46/S/2018/66379-82 dated 04/10/2018 & No.Legal/Sanc-46/S/2018/10834-36 dated 12.02.2019. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
2. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
3. Private Secretary to Principal Secretary to the Government, Home Department.
4. Stock file.


2015/19
Under Secretary to the Government
Home Department